NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 82(ND)2015 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: MI/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESI	GNATION	REPRESENTATION	SIGNATURE
1.	HEMANT STA	RMA	ADVOCATE	RESPONDANCE	- ng

ORDER

None for the petitioner. Learned counsel for the respondent is present. List on 21.12.2016 for the appearance of the petitioner.

591-

(R.Varadharajan) Member (Judicial)

SdI

(Maharaj Krishan Hanjura) Member (Judicial)